

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2505

ANSWERED ON:16.08.2004

ENFORCEMENT OF ENVIRONMENTAL LAWS

Adsul Shri Anandrao Vithoba;Mandlik Shri Sadashivrao Dadoba;Mane Smt. Nivedita;Tripathy Shri Braja Kishore;Vijay Krishna Shri
;Yadav Shri Anirudh Prasad (Sadhu)

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether some eminent environmentalists have expressed their concern over the poor enforcement of various environmental laws in the country including Maharashtra;
- (b) if so, the details thereof alongwith the extent of their implementation/ enforcement;
- (c) when was the last review of environmental laws undertaken;
- (d) the strategy adopted by the Government in this regard ; and
- (e) the steps the Government propose to take to strictly implement the environmental laws?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) : No, Sir.

(c) to (e): The Ministry has been reviewing on a regular basis, the implementation of Environmental Acts and Rules with the State Agencies. The Central Government has also delegated powers to the State Governments, Central and State Pollution Control Boards for enforcement and compliance thereof. Subject-specific strategies have also been formulated to ensure compliance of the statutory provisions and enforcement of regulations, standards and norms.